NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 16/397-398/NCLT/AHM/2016(New) C.P. No. 38/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

Name of the Company:

Sanjay Pravinchandra Vakta

V/s.

Alpesh Patel & Ors

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. HARMISH 1C. SHAY

ADVOCATE

ROA RESPONDENT

2. PAKESH SHARMA

ORDER

None present for the Petitioner. Learned Advocates Mr. Rakesh Sharma and Mr. Harmish Shah present for Respondents.

Respondents' counsel requested time for hearing.

Respondent is directed to give notice of the date of hearing to the Petitioner's counsel and file proof of service.

List the matter on 19.12.2016 for final hearing.

(BIKKI RAVEENDRA BABÚ)

MEMBER JUDICIAL

Dated this the 25th day of October, 2016